NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 17/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Naval Kishore Maheshwari

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. CS. DILIP KUMAR JAIN PCS PEHLION

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ORDER

Learned PCS Mr. Dilip Jani i/b Learned PCS Mr. Rajesh Lohia present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

ROC filed a reply.

Heard arguments of Learned PCS for Appellant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.